

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
LARGER MATTER NOTICE

Appeal No. : E/60685/2013-EX[DB] & E/60723/2013-EX[DB]

Name of the Appellant

1.

Kissan Fats Limited

Vill.ghubaya,tehsil-jalalabad
FEROZEPUR
PUNJAB

Name of the Respondent

2.

**C.C.E. & S.T.-Chandigarh-
ii**

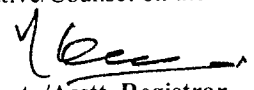
PLOT NO.19... CENTRAL
REVENUE BUILDING,
SECTOR 17-C,
CHANDIGARH
160017

The matter is now listed before the **LARGER BENCH** to ascertain the present status of the matter.

Take notice that the **Larger Bench case** mentioned above is fixed on 15/01/2018 at 10.30 AM or any subsequent date thereafter as per the cause list or as may be convenient to the Tribunal before CESTAT, West Block No.2, R.K. Puram, New Delhi.

Therefore, all the parties are directed to appear in person or through their Authorized representative/Counsel on the date fixed and time.

Dated: 03/01/2018


Deputy/Asstt. Registrar
(EXCISE Appeal Branch)

Copy To:

1. Secretary, Bar Association, New Delhi
2. S.D.R.
3. Advocate(s) / Consultant(s):

G. S. Sandhe
163/D, Model Town,
Patiala
Punjab

4. Office Copy

5. Computer section to display on web site.

Note: If any party wants to submit written submission please submit it well before the date of hearing.

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
LARGER MATTER NOTICE

Appeal No. : E/653/2012-EX[DB] & E/3585/2012 EX[DB]

1. Name of the Appellant
**RICELA HEALTH
FOODS LTD.**
SARON ROAD, DHURI,
DISTT. SANGRUR
(PUNJAB)

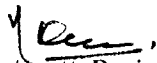
2. Name of the Respondent
C.C.E. CHANDIGARH
C.R. Building, Plot No. 19,
Sector 17-C, Chandigarh
160017

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Therefore, all the parties are directed to appear in person or through their Authorized representative/Counsel on the date fixed and time.

Dated: 02/01/2018


Deputy/Asstt. Registrar
(EXCISE Appeal Branch)

Copy To:

1. Secretary, Bar Association, New Delhi
2. S.D.R.
3. Advocate(s) / Consultant(s):

V. Lakshmi Kumaran
5, Jangpura Extension,
Link Road, New Delhi,
Delhi 110014

Ajay Aggarwal, Advocate
1st Floor, (Rear Entrance)
Jeevan Vihar Buildijng 3
Sansad Marg, New Delhi

5. Office Copy

6. Computer section to display on web site.

Note: If any party wants to submit written submission please submit it well before the date of hearing.

J V L Agro Industrial Ltd
Vill Naupur P.O Thanagaddi
Jaunpur U.P

C.C & C.E & ST Allahabad
38..M G Marg...
Civil Lines Allahabad U.P
211001